

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No. 144

Dated : 29/05/2020.

Pursuant to the request made by the Local Bar Associations vide their resolution dated 18/05/2020 and after consultation with the Ld. C.J.M., Hogly, the following arrangement is made for filing put up petitions for surrender and bail application and return of valuable properties under section 437 and 451 of Cr.P.C. respectively.

<b>Sl.No.</b>	<b>Date</b>	<b>Police Station</b>
1	01/06/2020	Chinsurah
2	02/06/2020	Mogra
3	03/06/2020	Pandua
4	04/06/2020	Balagarh
5	05/06/2020	Polba P.S. and Chinsurah Women P.S.
6	06/06/2020	Dadpur P.S. and Dhaniakhali P.S.
7	07/06/2020	<b>Sunday</b>
8	08/06/2020	Gurap P.S. and Bandel G.R.P.S.

- **Put up from 12:00 p.m. to 12:30 p.m.**
- **Court will be started from : 02:00 p.m.**

Inform all concerned accordingly.

Sd/-

**District Judge, Hooghly**